

**Scheme of Combatisation**

3635. SHRI P. SANKARAN:  
SHRI RUPCHAND MURMU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to introduce a police/military *raj* in the Indian administration;

(b) if so, whether the Government have introduced any scheme of combatisation in some of the offices under his Ministry;

(c) if so, the present status of the scheme;

(d) whether there has been any resentment on this issue in some of the offices; and

(e) if so, the outcome of such resentment and the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) No, Sir.

(b) and (c) An order to combatise certain civilian cadres in the Central Para Military Forces was issued by the Government in 1989 and the same was implemented.

(d) and (e) There has been some litigation from the civilian as well as combatised ministerial staff regarding promotional avenues etc.

**Supply of poor quality Unani Medicines by CGHS Dispensary**

3636. SHRI AMAR ROY PRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned 'Dispensarise Ki Dawaion Main Fafundi Wa Tilchatte' appeared in 'Hindustan' dated December 04, 1998;

(b) if so, the details of complaints received by the Government for the supply of contaminated medicines from the CGHS Unani Dispensaries during July, 1988, till date;

(c) whether the Government had issued any instruction about the restriction of use of such unani drugs;

(d) if so, the details thereof and the reasons for delay in taking decision to impose ban on use of such Unani drugs;

(e) whether such medicines are still supplying to the patients by the CGHS Unani dispensaries;

(f) if so, the reasons therefor; and

(g) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir.

(b) Three complaints received by CGHS Unani Medical Store Depot, Sarojini Nagar were against the following medicines:—

(i) Syrup Broncene (200ml)

(ii) Syrup Ambneera (200ml)

(iii) Josnanda Packets

(c) and (d) Yes, Sir. Instructions were issued, a copy of same is attached as Statement. Since there is no Pharmacopoeia in Unani system and the drugs are only tested by organoleptic method, the drugs are not banned but replaced, which has been done.

(e) No, Sir.

(f) and (g) In view of (c) above questions do not arise.

**Statement**

*F.No. 0-20/98-CGHS/UMSE/567-595  
Central Govt. Health Scheme,  
Unani Medical Stores Depot,  
Sarojini Nagar, New Delhi-23.*

Dated: 07-12-98

**Circular of Instructions**

There have been frequent complaints of fungus etc. found in Unani medicines issued to CGHS beneficiaries from Unani dispy./units functioning in Delhi.

The matter of a great concern was reviewed time and again and the inquiries set up for the purpose were all taken into account to find out a solution. It is also